

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:755
ANSWERED ON:27.11.2012
CONCESSION TO POWER COMPANIES
Patil Shri Sanjay Dina

Will the Minister of COAL be pleased to state:

- (a) whether the Government has proposed to auction coal to power companies at concessional rates;
- (b) if so, the details thereof; and
- (c) the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a)to(c): As per the 'Auction by Competitive Bidding of Coal Mines Rules 2012' the 'floor price/reserve price' is payable in respect of coal blocks to be allocated to power companies. The methodology for fixing the above price is under consideration of the Government.